

216/R	25-02-20	Aliga Bens v/s Nasser Ahmad Dar	Copy of order & order dated 7-11-2019	Sp. order No. L/10/20	25910, 11, 15 16, 17, 12	Rs 80	11 pages	25-02-2020	349/15
217/R	24-02-20	State Chief Ahmed Bata 8 others	Copy of order dated 28/08/18	Order No. DCS/LA	7255	Rs 5	1 page	25-02-20	Rings
218/R	2-03-20	Sikander Ahmad Khuroo v/s Muz Ghannar	Copy of order dated 25-01-20	London's Act But C no 0014	35322, 23 35324 35325	Rs 10 + Rs 5 Rs 15 total Rs 20	2 pages 1 page 3 pages	4-03-20	Quintessence 1407
219/R	02-03-20	State v/s Mehdi Aslam 2 ors	Copy of order dated 03-02-20, 18-03-20	Amir Hameed Mehdi Aslam Mehdi Aslam	6231 1489	Rs 10	2 pages	3-03-20	Mehdi Aslam
220/R	03-03-20	Javid Ahad Wani v/s BSNL	Order dated 22-02-20						
221/R	03-03-20	Mehdi Nayan Mis v/s Ashiq Hussain Wani 2 ors	Order dated 27-02-20	Javid Ahad Wani L/14	71463	Rs 5	1 page	10-03-20	Copy

Sl. No. of App.	Date of Submission of App.	Title of Case	Type of Affidavit	PG No. / Court	Amount	Cost of Ticket	No. of pages	Ready on	Issued on	Remarks
222/R	05-03-20	State v/s Manmeet Singh	Copy of all witness namely: Desehan Singh, Rajinder Singh, Rajwinder Singh, Paramjit Singh, Anil Kumar, Anand Singh	Indiana Dist 0014	32084-32086 32082, 81, 83 32089-98	Rs 35 Rs 30 Rs 90 Rs 95 Total 250	14 pages 18 pages 20 pages	05-03-20	04-07-20	V/s 100 200
223/R	05-03-20	State v/s An. Mohd. Lone	Copy of all documents related to case b/4 2014							
224/R	06-03-20	State v/s Mehraj-ud-din Sheikh	Statement of defence side	Tarig Ahd Bhd	6032-6036	Rs 50	9 pages	12-03-20	16-03-20	V/s 1
225/R	07-03-20	Tasheed Ahmad Wani v/s Fayaz Ahmad Wani	Order dated 25-03-17			Rs 5	1 page			
226/K	07/03/20	Mehdaba v/s IGP	Proceeding/Record on 07/03/2020							
227/R	09-03-20	Mudasir Enterprises v/s Hameefa Shara	Order dated 31-12-2019 & decree sheet		107	Rs 50	10 pages			
228/R	09-03-20	Ab. Rehman Ahangar v/s An. Dind Ahangar	Order dated 03-03-2020	Jha M-d Lal 31	6277-6281	Rs 25	5 pages	10-03-20	10-03-20	V/s 100 200

Serial No.	Date of Chamber of Appeal	Title of Case	Title of Bench/Category	Exemption	Stamp Fee	Cost of Ticket	No. of pages	Recd. Date	SL No.
229/R	10/03/2020	Halal Mahmood Dar V/s State	Witnesses in Case recorded	Exempted	Exempted	Exempted	25 pages	10-03-20	10/3/20
230/R	10/03/20	Mohammad Masood V/s Ahsan Mahmood Sofi	Order dated 26/12/2019	Defendant	8462	Rs 5	1 page	11-03-20	11/3/20
231/R	12/03/20	Mut Mumina V/s Ahsan Mahmood Sofi	Copy of statement of witnesses, Malqa Nach Tehsil, Copy of affidavit addressed to Deputy Commissioner Sargodha	Witness	6814-6823	Rs 50	10 pages	16/03/2020	Dist. Sargodha
232/R	15-03-20	Azra Koyee V/s Sajid Ali	Order dated 12-03-20 Order dated 01-05-2019 Copy of compromise			Rs 85	19 pages		
233/R	16-03-20	Mohd. Hashim V/s Ahsan Mahmood Sofi	Copy of affidavit submitted in court along with report along with copy						
234/R	16-03-20	Mohd. Shafi Khan V/s Idemina Begum	Order dated 11-03-2020 - LPC and Bank Statement						
235/R	16-03-20	Azifa V/s Sajid	Order dated 12/03/20			Rs 85	19 pages		
236/R	16-03-20	Mohd. Hashim V/s Ahsan Mahmood Sofi	Copy of affidavit submitted in court along with report along with copy						

No.	Date	Page No.	No.	Date	Page No.	No.
236/R	17-03-2020	Sayed Majid Mir v/s Saifa	Order dated 12-03-2020			19 pages
237/R	17-03-20	State v/s Shabir Zargi	Judgment dated 17-03-20 Statement of witness	Exempted	Exempted	2 pages + 11 pages Total 13 pages
App from Month of April 2020						
238/R/1	12-6-2020	State v/s Manmeet Singh	Statement of witnesses 2 Kulwant Kaur	Fajir Akh Akher 15/12/20	12-24 ⁶⁵⁵ 01-11 ⁴²⁰	Rs 95 19 pages
239/R/2	25-06-20	Basharat Ali Gaurani v/s Tahira	Copy of order dated 20-08	54 GM Chat LNO	21B2-21B3	Rs 40 4 pages
240/R/3	30-6-20	Abdul Ahad Pilla v/s Sheela	Copy of order 30-06-20	Syed Akh Khan 14-1-20	1-8,	Rs 40 8 pages
241/R/4	30-6-20	Imran Wazir v/s Usma Fayaz	Order dated 30-06-20	Per Munsif Munawar LNO-204	89-114	Rs 100 20 pages
242/R/5	04-07-20	State v/s Huda Aslam Gani	Order of judgment 4-07-20			

17/3/2020
19 pages

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570/19

03-07-20

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S.no	Date of Affix	Name of Affix	Particulars	I.No of SV	Stamp no	Cost of Ticket	No. pages	Date	Signature
6-R	4-7-20	State v/s Mameet Singh	certified copy witness Ruff + Row	Magistral	940-943 945	Rs 0	19 pages	06-07-20	16/7/19
7-R	4-07-20	State v/s Mohd Islam Lyani	Copy of Judgment	Exempted	→	→	31 pages	08-07-20	Aswath 9/7/20
8-R	4/07/20	" " Mohd Islam Lyani	Copy of witness	Exempted	→	→	—	—	↓
9-R	07-07-20	Salma v/s Ali Mohd	Copy of order dated 25-11-2019	Ordinary	1379-1382	Rs 20	4 pages	09-07-20	Adv. Hussain
10-R	07-07-20	Sahil Sultan v/s Aze	Copy of order dated 29-06-20	Ordinary	1164, 1169 270	Rs 10	2 pages	07-07-20	Adv. Hussain
11-R	08-07-20	" "	Copy of compromise deed & statements	"	1807, 1160-1162, 1165	Rs 30	3 pages	08-07-20	Adv. Hussain 25/7/20
12-R	08-07-20	Syed Rauf Qureshi v/s Syed Farhan Raheem	Copy of interim order	Ordinary	2062, 2068	Rs 30	6 pages	09-07-20	Adv. Hussain
13-R	09-07-20	Farhan Ali Shayer v/s U-T of JF K	certified copy of order dated 09/07/20	Ordinary	—	—	—	—	—

S.no	Date of filing	Title of case	Type of copy	no./pages of	Stamp no	Cost of Ticket	No of pages	Ready	By / Date
14/R	24-08-20	U.T of J&K v/s Zahid Ahmad Kera	Copy of witness witness	Proccent 21/08/20	Exempted	=		24-08-20	24/8/20
15/R	24-08	Reyaz Ahmad v/s S. S. S. S.	C. Copy of Bridg						
16/R	24-08-20	Abdul Mujid Rahman	Copy of witness	Exempted	Exempted		18 pages Proccent 21/08/20	25-08-20	
17/R	24-08-20	H. Muneer v/s	Copy of all witness	Exempted	Exempted		25 pages	26-08-20	
18/R	10-07-20	Mubeena Bano v/s Abdullah	Copy of order dated 31-12-18, Deeme street objections				6 pages	27-08-20	
19/R	27/9/20	Prad Abdul Sami Bhat	Copy of order dated 3/9/20	6/15	786786 786788	6/15	2 pages	27/9/20	8.9.20
20/R	5/09/20	Shafiq v/s Farid Abdullah	Copy of order dated 26/08/20	- Masood Arshad 790	996-1006	Rs 50	10 pages	08-09-20	
21/R	7/09/20	Dr Saahin Bhat U.T of J&K	Copy of order dated 31/08/2020	Dr Masood L.No 170	339,740,281	Rs 30	3 pages	08-09-20	